GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6807 ANSWERED ON:08.05.2013 MID DAY MEAL SCHEME Rathod Shri Ramesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether food being served to children in the country particularly in Delhi schools under the mid-day meal scheme is far from healthy with 83 per cent of the samples lifted for testing failed in the current fiscal and if so, the details thereof;

(b) the quantity of per day protein or caloric value required for a student of primary and upper primary student separately;

(c) the number of samples collected from schools and kitchens of the Non-Governmental Organisations (NGOs) or service providers during 2010-11 and 2011-12;

(d) the number and percentage of samples which had not met the required specifications, out of the above samples;

(e) the details of the NGOs and service providers of the mid-day meals in Delhi whose samples failed in the test; and

(f) the action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a): The Mid Day Meal being provided in Delhi schools was tested by the Shriram Institute for Industrial Research and certified to meet the microbiological parameters and deemed fit for consumption. However, most of the samples for 2010-12 did not meet the prescribed nutritional values.

(b): The MDMS norms provide for a hot cooked meal to ensure an energy content of 450 calories and 12 grams of proteins for children studying in primary classes and 700 calories of energy and 20 grams of proteins at the upper primary level.

(c): The details of the samples collected by the testing agency in the last two years are as under:

Year Total No. of Samples lifted Samples lifted Samples lifted from Schools from kitchens

2010-11 466 322 144 2011-12 541 365 176

(d) : All the samples have met microbiological parameters and found fit for consumption. However, majority of samples did not meet the prescribed nutritional requirement in terms of protein and calorific values, when testing calculations have been done on "as on served basis".

Year Samples which did not meet the required chemical parameters "as on served basis"

No of samples % of samples

2010-11 461 98.92 2011-12 514 95.00

(e): The list of NGOs whose samples have not passed the prescribed nutritive value as mentioned in part "d" is annexed.

(f): The Government of NCT of Delhi has informed us that a proportionate deduction is made from the payment due on account of the supply of Mid Day Meals, whenever the MDM does not meet the prescribed standards of nutritional values. Accordingly 50% of payment due to NGOs/ Service providers, whose samples do not meet the nutritional norms, has been withheld.